has been covering risks of exporters with insurance which commercial insurance companies do not arrange?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Yes, Sir. Since its inception in 1957. the Export Credit & Guarantee Corporation, Limited, formerly known as Exports Risks Insurance Corporation, has been covering commercial and political export credit risks which are not covered by General Insurance Companies.

Representation from Sick Sea Food Exporters Federation, Cochin

3001. SHRI A. NEELALOHITHADASAN: Will the Minister of COMMERCE be pleased to state whether it is a fact that the Sick Sea Food Exporters Federation Cochin, had repeatedly represented to the Government of India that the moneys paid on Insurance policies to cover export risks, to Banks which had taken out Insurance Policies as agent of ECGC were not utilised for reimbursement to exporters and if so, action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI Z. R. ANSARI): Yes, Sir. The proceedings initiated by the banks for recovery of dues were strictly in accordance with the procedure laid down by the ECGC. Under the rules, ECGC does not pay the banks unless the latter initiates legal proceedings against the defaulters. According to the terms of packing credit guarantee, the banks have to institute legal proceedings against the defaulting units for recovery of the entire outstandings irrespective of the claim paid to the Bank by ECGC which is kept in a separate account and is adjusted only after the completion of the recovery proceedings.

मैसर्स हेक इंजीनियरिंग कम्पनी द्वारा सहयोग की पेशकश

3002. श्री निहाल सिंह: क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या अमरीकी कम्पनी मैसर्ज हेक इंजीनियरिंग कम्पनी ने एक उद्योग की स्थापना के लिये मंत्रालय के धातु खनिज व्यापार निगम के साथ सहयोग करने की पेशकश की थी, और

(ख) यदि हां, तो इस सम्बन्ध में सरकार ने क्या निर्णय किया है और यह उद्योग कहां स्थापित किया जायेगा?

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणब मुखर्जी): (क) और (ख). अमरीका की मैसर्स हेक इंजीनियरिंग कम्पनी नामक किसी कम्पनी ने मेटल स्क्रैप ट्रेड कारपोरेशन लिमिटेड (एम. एस. टी. सी.) के सहयोग से कारखाना स्थापित करने की पेशकश नहीं की थी। लेकिन अमरीका में निगमित मैसर्स हार्सको कारपोरेशन का एक प्रभाग नामत. मैसर्स हेकेट इंजीनियरिंग कम्पनी, जमशेदपुर, राउरकेला तथा बर्नपुर स्थित इस्पात कारखानों में धातुमल/कचरे से स्क्रैप निकालने का कार्य कर रही थी। मैटल स्क्रैप ट्रेड कारपोरेशन द्वारा अमरीका में निगमित मैसर्स हार्सको कारपोरेशन के सहयोग से बनाई गई एक भारतीय कम्पनी नामत: फैरो स्क्रैप निगम लिमिटेड ने इस विदेशी कम्पनी का कारोबार अगस्त, 1979 में अपने हाथ में ले लिया था। इस नई कम्पनी में मेटल स्क्रैप ट्रेड कारपोरेशन के 60 प्रतिशत शेयर हैं।

Pending Cases of Income Tax Arrears

3003. PROF. NARAIN CHAND PARASHAR:

Wlil the Minister of FINANCE be pleased to state:

(a) the number of cases pending for payment of income tax for over (i) 10 years, (ii) 7 years, (iii) 5 years, (iv) 3 years, (v) 2 yeas and (vi) one year;